

ITEM NO.17

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4577/2023

SPORTS AUTHORITY OF INDIA

Appellant(s)

VERSUS

MOHIT YADAV & ORS.

Respondent(s)

)

Date : 23-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Joby P. Varghese, AOR
Mr. Rajnish Jha, Adv.
Mr. Shahid Akhtar, Adv.

For Respondent(s)

Mr. Rohit Kumar Singh, AOR

Mr. Govind Jee, AOR
Mr. Omanakuttan K K, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 4 are duly represented.

Service is complete on respondent Nos.2 and 3 but none has entered appearance.

Parties may file statement of case, if any.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar